

Declaration of Assets and Liabilities

Year: 2023-24

I, **ADITI SONAL**, son/daughter of Sanjay Kumar, aged 28 years, belonging to Bihar

Legislative Assembly service presently working as Assistant Section Officer, Bihar

Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|-----------------------|------------------|------------------|-----------------------|
| | | Aditi Sonal | Roshan Kumar** | NA | NA | NA |
| (i) | Cash | Rs.70000/- (Apprx) | | | | - |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI(savings A/c) - Rs.10,000 (Apprx) SBI(Fixed deposit) - Rs.40,000 | | | - | - |
| (iii) | Bonds, Debentures and Shares in companies | | | - | - | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC No-826964347 : Rs.2,25,000/- | | - | - | - |
| (v) | Motor Vehicles (details of make, etc.) | 1.Two wheeler- - Rs.1,25,000/- (VESPA) | | - | - | - |
| (vi) | Jewellery (give details of weight and value) | Diamond+Gold(wedding gift + self purchased) : Rs.20,00,000/- (Approx) | | - | - | - |
| (vii) | Other assets, such as values of claims / interests | Mobile - Rs.1,30,000 | | - | - | - |

Aditi Sonal
13/2/2024

| | | | |
|-----|---|--|----------|
| | dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | - | - |
| | (c) dues to departments dealing with supply of electricity | - | - |
| | (d) dues to departments dealing with telephones | - | - |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | - | - |
| | (f) Other dues, if any | - | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Filled tax return for F.Y-2022-2023 PAN- FAAPS0189H | 40,000/- |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | - | - |
| | (iii) Sales Tax [Only in case of proprietary business] | - | - |
| | (iv) Property Tax | - | - |

C. Personal Detail

GPF/CPF/**PRAN No.** :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cadre :-

Aditi Sonu
13/2/2024

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Aditi Sonal*

Name of Employee: ADITI SONAL

Place: Patna

Designation :Assistant Section Officer

Date 13.02.2024

Department :Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.